

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Disposed matter on Memo

M.A. 763/2000 for appropriate orders - copy served.

DB
11/11/01

Bereh

Disposed matter

1. For consideration of M.A. 763/2000 - counter to M.A. not filed.

2. Rejoinder not filed.

DB
9/11/01

Bereh

Order Dt. 12.11.2001.

This CA was dismissed for default in order dt 4.9.2000. Ad. Lawyer for the Appr. has filed MA 763/00 seeking recall of the order of dismissal of the application on default, for restoration of the CA. Copy of MA has been served on the other side. As the order of dismissal has been passed by DB, this matter is adjd. to be taken up as & when the DB is constituted and memo is filed by counsel for applicant. ~~Ad~~

12/11/01
MR. Chandra

~~12/11/01~~